

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/15	TP 31/17	For Hearing	433 (e)	State Bank of Trav ancure Vs. Cranes Software International Ltd.

H. R. KATTI
Advocate for
Petitioner - SBI . 9844111954
(mob.)

ORDER

Counsel for Petitioner is present. He has filed vakalath for SBI. In which the petitioner Bank is merged. Counsel undertake to file Application for substitute of SBI in place of petitioner bank and he further undertake to comply the provisions of I & B Code. List it on 18/09/2017.


Member (T)


Member (J)